

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

(CAA)-246/(ND)/2017

IN THE MATTER OF:

M/s. Ajay Fincap Consultants (P) Ltd. & Ors.

.. PETITIONER

Vs.

The Regional Director

.. RESPONDENT

SECTION :

Under Section 230-232

Order delivered on 25.9.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Ashish Aggarwal, Advocate


For the Respondents :-

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 11.10.2017.

Surjit  
25.9.2017

  
(S.P. Gahlaut)  
Bench officer-III